



2025:DHC:149-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of decision: 10.01.2025

+ W.P.(C) 17991/2024 & CM APPL. 76543/2024

SAYRESH DHAVJ DHANGDAPetitioner

Through: Ms. Neetu Kumari, Mr. G. K.
Shukla, Advocates.

versus

STAFF SELECTION COMMISSION AND ANR

.....Respondents

Through: Mr. Sachin Singh, Adv.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

NAVIN CHAWLA, J. (ORAL)

1. This petition has been filed by the petitioner, challenging the Detailed Medical Report dated 23.10.2024, and the Review Medical Report dated 04.11.2024, declaring the petitioner unfit for appointment in the Physical Standard Test (in short, 'PST') in the selection process for the post of the Constable in the Central Reserve Police Force (in short, 'CRPF'), Armed Police Forces (CAPFs), Secretariat Security Force (SSF), and Rifleman (GD) in Assam Rifles Examination- 2024.

2. The petitioner has applied for the said post pursuant to the Notice dated 24.11.2023 issued by the respondents for the appointment to the above posts. Clause 18 of the said advertisement



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competent jurisdiction.

6. The learned counsel for the petitioner submits that the petitioner has served a legal notice dated 11.11.2024 to the respondents. He submits that the respondents may be directed to consider the same.

7. As we have held that this court would not like to entertain the present petition on merits, we merely record that it shall be open to the respondents to consider the legal notice dated 11.11.2024 of petitioner, notwithstanding the dismissal of the present petition.

8. All pending applications are also disposed of.

NAVIN CHAWLA, J

RAVINDER DUDEJA, J

JANUARY 10, 2025
PK/DG

Click here to check corrigendum, if any